NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM**
HON'BLE MEMBER (TECHNICAL)

TMT. T KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SIDHARTH A MENON, MUHAMMED ALJUQ A, V AJAKUMAR.

Office Notes

14 Sept 2023

ORDER

IA(IBC)/188/KOB/2023 in CP(IBC)/06/KOB/2023

Learned counsel, Mr. Sankar P Panicker appears on behalf of the applicant. R1 is represented by learned counsel, Mr. Karunakaran C K. R2 is represented by learned counsel, Mr. V Ajakumar along with learned counsel Mr. Sidharth A Menon.

At the request of the counsel for R1, matter adjourned to **05/10/2023.**

CP(IBC)/06/KOB/2023

In view of the orders passed today in IA(IBC)/188/KOB/2023, list this matter for further consideration on **05/10/2023.**

SD /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)